

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).3856/2021

(Arising out of impugned final judgment and order dated 10-05-2021 in CRMABA No.4002/2021 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH &amp; ANR.

Petitioner(s)

VERSUS

PRATEEK JAIN &amp; ANR.

Respondent(s)

(Mr. V. Giri, Senior Advocate (Mob.No. 9910117014) has been appointed as Amicus Curiae.

IA No.62994/2021 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No.62992/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.62993/2021 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No.3976/2021 (II)

(FOR ADMISSION and I.R. and IA No.64669/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.64668/2021-EXEMPTION FROM FILING O.T. and IA No.64670/2021-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 03-08-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE DINESH MAHESHWARIMr. V. Giri, Sr. Adv. (A.C.)  
Ms. Uttara Babbar, Adv.  
Mr. Manan Bansal, Adv.  
Ms. Shweta Mohta, Adv.For Petitioner(s) Mr. Sudhir Naagar, AOR  
Mr. Manu Padalia, Adv.  
Mr. Mohit Singh, Adv.Mr. Tushar Mehta, Sr. Adv. (SG)  
Ms. Garima Prashad, AAG  
Mr. Sarvesh Singh Baghel, AOR  
Mr. Abhinav Agrawal, Adv.

For Respondent(s) Mr. Sanchit Garga, AOR

Mr. Yatish Mohan, Adv.  
Mr. Hem Chandra Vashist, Adv.

Dr. Kedar Nath Tripathy, AOR  
Mr. Raghunath Pathak, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 05.08.2021.

(ARJUN BISHT)  
(COURT MASTER (SH))

(PRADEEP KUMAR)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS